

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 234
(IB)-1095(ND)2019
IA/3598/2020 IA/4849/2020,IA/619/2021

IN THE MATTER OF:

Ritu Tandon ... Applicant/Petitioner
Versus
M/s. Rain Automotive India Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

Ms. Maya Gupta, Liquidator with Adv Abhishek Anand and Adv Kunal Godhwani, for Liquidator, Advocate Namrata Langade for Surana & Surana., Adv Mrinali Prasad for Respondent No. 6,

ORDER

Renotify this case on 05.04.2021



(T.S SINGH)
COURT OFFICER